

Roasted Bengal gram (split) Grading and Marking Rules, 1999

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Roasted Bengal gram (split) Grading and Marking Rules, 1999

The following draft of the Roasted Bengal gram (Split) Grading and Marking Rules, 1999 which the central Government proposes to make in exercise of the powers conferred by section 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), is hereby published as required by the said section, for information of all persons likely to be affected thereby and notice is hereby given that the said draft rules shall be taken into consideration on or after the expiry of a period of forty five days from the date on which the copies of Gazette of India containing this notification are made available to the public; Any person desiring to make any suggestion or objection in respect of the said draft rules may forward the same for consideration of the Central Government, within the period specified above, to the Agricultural Marketing Adviser to the Govt. of India. Directorate of Marketing and Inspection. Head Office, NH, IV, Faridabad-121 001.

1. Short title, application and commencement :-

- (i) These rules may be called the Roasted Bengal gram (split) Grading and Marking Rules, 1999.
- (ii) They shall apply to Roasted Bengal Gram (split) (*Cicer arietinum* Linn);
- (iii) They shall come into force from the date of their final publication in the Official Gazette.

2. Definitions :-

In these rules, unless the context otherwise requires:-

- (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India;
- (b) "Authorized packer" means a person or a body of persons who has been granted a certificate of authorisation to grade and mark the Roasted Bengal gram (Split) in accordance with the grade standards and procedure prescribed under these rules ;
- (c) "Certificate of Authorisation" means a Certificate issued under the General Grading and Marking Rules, 1988;
- (d) "General Grading and Marking Rules" means the General Grading and Marking Rules, 1988 made under Section 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937):
- (e) "Schedule" means a Schedule appended to these rules.

3. Grade designations :-

The grade designations to indicate the Quality of Roasted Bengal Gram (Split) shall be as set

out in column 1 of Schedule II.

4. Definition of Quality :-

The quality indicated by such. grade designations and General characteristics shall be as set out against each grade designation in columns 2 to 10 of the Schedule-II.

5. Grade designation marks :-

The grade designation marks . shall consistof:-

- (i) a label specifying the name of the produce, grade designation and bearing a design consisting of ,aa outline map of India with the word "AGMARK." and' the figure of risingsun ressmbling the one as set out in Schedule-I ; or
- (ii) "AGMARK replica" consisting of a design.incorporating the number of certificate of authorisation, the word "AGMARK" name of the produce, grade designation and resembling the one as set out in Schedule I-A: .

Provided that the use of "AGMARK replica" inlieu of AGMARK labels shall be allowed only to such authorised packers who have been granted permission by the Agricultural Marketing Adviser or any officer authorised by him in this behalf and subject to the conditions as prescribed under . the General Grading and Marking Rules, 1988.

6. Method of packing :-

- (i) Roasted Bengal Gram (split) shall be packed in new, clean, sound and dry jute, cloth bags, laminated polyethylene or polypropylene or high density polyethylene bags, pouches, made of food grade material
- (ii) The packages shall be free from insect infestation, fungus contamination, deleterious substances and undesirable or obnoxious smell ;
- (iii) Each package shall contain Roasted Bengal Gram (split) of One grade designation only;
- (iv) Each package' shall be securely closed and suitably sealed;
- (v) Suitable number of consumer pack's containing graded material of the same grade designation and from the same lot/batch may. be packed in a master ' container such as wooden cases, card board cartons etc. ;
- (vi) Roasted bengal gram (split) shall be packed in the standard pack sizes namely, 100 gms, 200 gms, 500 gms, 1 kg, 2 kg, 5 kg and thereafter in multiples of 5 kg as per packaged commodities Rules, 1977 made under weights and Measures Act, 1976.

7. Method of Marking :-

- (i) A grade designation mark shall be securely affixed to or printed on each package of Roasted. Bengal Gram (split) in a manner approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance with Rule 11 of the General Grading and Marking Rules, 1988;
- (ii) In addition to the grade designation mark the following. particulars shall be dearly and indelibly marked on each label and or on the packases:-
 - (a) Name and address of the authorised packer ;
 - (b) Place of packing;
 - (c) Date of packing in month and year* ;
 - (d) Lot/batch number;
 - (e) Net weight;
 - (f) Price (inclusive of all taxes);
 - (g) Date of expiry;

(h) Name of grading laboratory;

(iii) Proper care shall be taken to ensure that the ink used for marking does not contain contaminants: the product ;

(iv) An authorised packer may after obtaining prior approval of the Agricultural Marketing Adviser or an officer authorised by him in this behalf, in accordance with rule 11 of the General Grading and Marking Rules, 1988, mark his private trade mark or trade brand label on the graded packages provided that the same does not indicate quality or grade other than that indicated by the grade designation mark affixed to the graded packages in accordance with these rules.

8. Special conditions for grant of Certificate of Authorisation :-

In addition, to the General Conditions specified in sub-rule (8) of Rule 3 of the General Grading and Marking Rules, 1988 the following shall be the additional conditions for grant of certificate of authorisation for grading and marking of Roasted Bengal Gram (split) under these rules, namely :-

(i) The authorised packer shall either set up his own laboratory manned by the qualified chemist approved by the Agricultural Marketing Adviser or an officer authorised by him in this behalf in accordance with rule 9 of the General Grading and Marking Rules, 1988 for testing the quality of Roasted Bengal Gram (split) or have access to the State Grading Laboratory or private commercial laboratory approved for the purpose;

(ii) The premises for processing and packing shall be maintained in perfect hygienic and sanitary conditions ;

(iii) The personnel engaged in these operations shall be in sound health and free from any contagious disease;

(iv) All instructions regarding the method of sampling, analysis, sealing, marking of packages, maintenance of records and submissions of returns etc. which may be issued from time to time by the Agricultural Marketing Adviser or any other officer duly authorised by him shall be strictly observed.

SCHEDULE 1

Grade Designation Mark

(DESIGN ON AGMARK LABEL) □

SCHEDULE 1A

Grade Design Mark

SCHEDULE 2

Grade designations and definition of quality of Roasted Bengal Gram (Split)

(See Rules 3 and 4)								
Definition of quality								
Grade designation	Special Characteristics (in per cent)							
	Moisture content	Foreign matter		Damaged and discoloured	Other edible grains	Weevilled	Broken and Fragments	Partially husked
	(Maximum)	(Maximum)	(Maximum)	(Maximum)	(Maximum)	(Maximum)	(Maximum)	(Maximum)
1	2	3	4	5	6	7	8	9
Special Standard General	6.0 7.0 8.0	0.50 1.00 1.5	0.10 0.50 0.80	2.0 3.0 5.0	0.50 0.75 1.00	0.5 1.0 1.5	3.0 5.0 7.0	0.5 1.0 1.5
			General Characteristics					
			10					